

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).
33413-33415/2014

DINA NATH ALIAS DEEN DAYAL ETC.

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. ETC. Respondent(s)

Date : 22-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
[IN CHAMBER]

For Petitioner(s) Mr. Mohit D. Ram, AOR

For Respondent(s) Mr. E. C. Agrawala, AOR
Ms. Anjali Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on all the I.As.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER